

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2742  
ANSWERED ON:13.03.2013  
UNDER REPORTING OF REVENUE BY TELECOM OPERATORS  
Jeyadural Shri S. R.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has conducted a special audit of accounts of telecom companies and has found that some of the telecom operators including Vodafone India has been resorting to fudging of accounts and under-reporting of gross revenues;
- (b) if so, the details thereof, telecom operator-wise;
- (c) whether the Government has sent any notices to these operators in this regard and imposed penalties on them;
- (d) if so, the details thereof along with the name of telecom operators who have paid the amount; and
- (e) the action taken or proposed to be taken against telecom operators who have failed to pay the amount?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Special Audit of five major private Telecom Group companies including the Vodafone Group has been conducted for the Financial Years 2006-07 and 2007-08. The details are enclosed in Annexure -A.

(c) to (e) The Government has sent Show Cause Notice/Demand Notice to all the aforesaid licencees. The notices include interest as per the Terms & Conditions of the Licence Agreement. The demands raised on account of Special Audit have been stayed by Kerala High Court/Telecom Disputes Settlement Appellate Tribunal (TDSAT)/Chennai High Court.